

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:347  
ANSWERED ON:17.12.2014  
IRREGULARITIES IN MDMS  
Singh Shri Ravneet

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether large scale irregularities in the food being served to children under the Mid Day Meal Scheme (MDMS) in various States including Punjab have come to the notice of the Government;
- (b) if so, the details thereof including the number of such cases reported during the last three years and the current year;
- (c) the number of samples taken for quality testing of food served under MDMS during the current year and the number of samples out of them not found as per the norms, State-wise;
- (d) the details of action taken against those found guilty; and
- (e) the details of guidelines issued by the Government to ensure serving of quality food under MDMS including the mechanism put in place to check irregularities therein?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 347 for 17.12.2014 raised by SHRI RAVNEET SINGH regarding Irregularities in MDMS.

(a) & (b): The Government has received complaints of 192 irregularities of different nature during the last three years and the current year. The State-wise and year-wise list of irregularities is given at Annexure-I.

(c) & (d): In 2014, 142 food samples have been lifted and analysed from various kitchens of service providers and schools till date in Government of Delhi, out of which 119 samples were found to have less nutritional value than the prescribed norms.

The Government of Delhi has taken action in the form of proportionate deduction from the payment due to service providers towards cooking costs, where samples did not meet the norms. The Government of NCT Delhi has also terminated contracts in case of i) Ekta Shakti Foundation ii) The People Welfare Society iii) Indcare Trust and iv) Royal Educational and Social Welfare Society on account of failing on microbiological parameters on sample testing.

(e): The Central Government has issued detailed guidelines vide letter dated 22nd July, 2013 to all the States / UTs to ensure quality, safety and hygiene under Mid Day Meal Scheme. These guidelines inter-alia include mandatory tasting of the meal by 2-3 adults including one teacher before it is served to children; safe storage and supply of ingredients to schools; procurement and supply of pulses and ingredients of branded and Ag-mark quality and testing of food samples by accredited laboratories.